

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CRI-25-2020**

VPK Urban Co-op. Credit ... Petitioner

Versus

Sanjay Manohar Kalangutkar ... Respondent

Shri Jatin Ramaiya, Advocate for the Petitioner.

Coram:- DAMA SESHADRI NAIDU, J.**Date:- 21st September 2020****P.C. :**

Earlier, the Court permitted the petitioner to take out notice by private means. As seen from the record, the petitioner sent a notice to the contesting respondent through registered post with acknowledgment due and has placed on record the acknowledgment as well. It seems, for the respondent, somebody received the notice on 10.09.2020. But there does not seem to be any appearance. Therefore, I allow the petitioner's application filed before the Court to declare that the service on the respondent is complete.

2. Let the matter stand over finally to 01.10.2020 to decide the issue on merits.

DAMA SESHADRI NAIDU, J.

NH